

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 159 of 2013 & I.A. No. 327 of 2013

Dated: 16th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Arti Steels Ltd. ... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Shri Sanjay Sen, Sr. Adv.
Shri Rajiv Yadav

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Mr. Antaryamu Upadhayay
Ms. Ishita C. Dasgupta for R-2 &
R-3.

ORDER

At the request of learned counsel for the respondent no.2, post the matter for hearing on **24th January, 2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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